

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2611
ANSWERED ON:08.08.2003
TECHNICAL AGREEMENTS OF MNCs WITH INDIAN COMPANIES
AVTAR SINGH BHADANA

Will the Minister of FINANCE be pleased to state:

- (a) whether the Multi-National Companies bidding for projects in India may be compelled to enter into technical as well as other agreements with Indian Companies;
- (b) whether the Government propose to implement this on the basis of the proposal prepared by the Parliamentary Standing Committee concerning this Ministry; and
- (c) if so, the time by which this is likely to be implemented along with the details thereof?

Answer

Minister of State in the Ministry of Finance (Shri Anandrao V. Adsul)

- (a) to (c): The information is being collected and will be laid on the Table of the House.